

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4332
ANSWERED ON:02.05.2012
LEGAL SANCTITY TO IIT BHU
Kumar Shri P.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Institute of Technology, Banaras Hindu University has made a request to the Government to provide legal sanctity to it;
- (b) if so, the details thereof and the action taken by the Government in this regard;
- (c) whether due to delay in granting the legal sanctity to this institute, degrees of over 1,800 students were held up; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) to (d) The Institute of Technology, Banaras Hindu University is a statutory body under Statute 25(A) of the Statutes framed under Banaras Hindu University Act, 1915. However, a Bill, namely, the Institutes of Technology (Amendment) Bill, 2011, incorporating the Institute of Technology as Indian Institute of Technology (BHU), Varanasi has been passed by the Lok Sabha on 24.03.2011 and the same is pending for consideration by Rajya Sabha. The Bill also provides that the students, who joined classes of the Institute on or after commencement of 2006-07 academic session or completed the course on or after 2009-10 academic session, shall be deemed to have pursued a course of study in the Indian Institute of Technology (BHU). Accordingly, as on date a large number of such students are awaiting award of degrees of IIT (BHU).